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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI.

R.A. No.225/1995

Date of decision: 29.8.1995.

in  
O.A. No.1154/1995.

K.C. Sharma,  
Works Manager  
Ordnance Factory  
ITARSI (MP)-461 122

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Applicant.

Vs.

1. The Chairman & DGOF  
Ordnance Factory Board  
(Ministry of Defence)  
10-A, Auckland Road,  
Calcutta-700 001.

(ii) Shri R. Jayaraman  
General Manager  
Ordnance Factory,  
ITARSI (MP)-461 122

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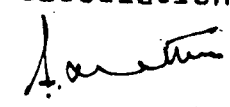
Respondents.

HON'BLE MR. JUSTICE S.C. MATHUR, CHAIRMAN  
HON'BLE MR. K. MUTHUKUMAR, AM.

ORDER ( BY CIRCULATION )

Through this Review Application, the applicant virtually seeks to reargue the case. After hearing his arguments, a reasoned order had been passed rejecting the applicant's claim for posting him at New Delhi. That order does not suffer from any apparent error. The Review Application is a prolix one but it does not make out any arguable ground. It is accordingly dismissed in circulation.

  
(K. MUTHUKUMAR)  
MEMBER (A)

  
(S.C. MATHUR)  
CHAIRMAN

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